

PROCESSING STATUS OF DRAFT SCHEME as on 30-Oct-20

Sl. No.	Applicant Name	Date of receipt of Draft Scheme	Last communication received / issued	Processing status
1	Scheme of Arrangement between Ajmera Realty & Infra India Limited and Radha Raman Dev Ventures Private Limited	27-Apr-20	Complaints report received from BSE, NSE on 09-Jun- 2020.	Observation letter awaited from BSE.
2	Composite Scheme of Arrangement involving Amalgamation of Gallantt Ispat, AAR Commercial Company Limited, Hipoline Commerce Private Limited, Lexi Exports Private Limited and Richie Credit and Finance Private Limited with Gallant Metal Limited and Slump sale of power plant Undertaking of Gallantt Ispat Limited to Gallant Metal Limited	18-May-20	26-Oct-20	Reply from other regulatory body awaited
3	Scheme of Amalgamation of Harishree Aromatics and Chemicals Private Limited with Lasa Supergenerics Limited and their respective shareholders	25-Jun-20	Clarification sought from BSE on 23-Oct-20.	Reply awaited
4	Draft Scheme of Amalgamation amongst Gretex Industries Limited, Apsara Selections Limited and Sankhu Merchandise Private Limited	29-Jun-20	Clarification received from NSE on 26-Oct-20.	Under Process.

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5	Scheme of Arrangement between Orient Green Power Company Limited and their shareholders	23-Jul-20	21-Sep-20 Observation letter and complaints report received from NSE	Observation Letter & Complaints Report awaited from BSE.
6	Scheme of Arrangement between Poonam Roofing Products Pvt Ltd with Sahyadri Industries Ltd	28-Jul-20	Scheme along with Complaints Report received on 28-Jul-20	Observation letter awaited from BSE.
7	Scheme of Arrangement of Chordia Food Products Ltd with Aveer Foods Ltd and their respective shareholders.	12-Aug-20	NOC received from NSE on 23-Oct-20	Under Process
8	Draft Scheme of Arrangement between Evolutionary Systems Private Limited, Trans American Information Systems Private Limited, Mastek Limited	26-Aug-20	NOC received from NSE on 26-Aug-20	NOC pending from BSE.
9	Draft Scheme of Amalgamation of Neptune Exports Limited, Northern Projects Limited, Tea Time Limited and Orient International Limited with Hindusthan Udyog Limited	28-Aug-20	25-Sep-20	Reply from other regulatory body awaited
10	Scheme of Arrangement between GHCL Ltd and GHCL Textiles Ltd	02-Sep-20	Clarification sought from BSE on 28-Oct-20	Clarification sought from BSE. Reply awaited
11	Draft Scheme of Arrangement filed by Tata Motors Limited	08-Sep-20	Clarification sought from the company on 22-Oct-20	Under Process

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12	Composite Scheme of Amalgamation and Arrangement amongst Motherson Sumi Systems Limited, Samvardhana Motherson International Limited and Motherson Sumi Wiring India Limited	17-Sep-20	22-Oct-20 Comments sought from other regulatory body	Complaint report awaited from BSE; Comments awaited from other regulatory body
13	Draft Scheme of Arrangement between ICICI Lombard General Insurance Company Ltd and Bharti AXA General Insurance Company Ltd..	18-Sep-20	29-Oct-20	Under Process
14	Scheme of Arrangement between Reliance Industries Limited and Reliance O2C Limited	18-Sep-20	Clarification received from BSE on 07-Oct-20	Under Process
15	Scheme of Amalgamation between Zuari Global Limited and Gobind Sugar Mills Limited	25-Sep-20	Observation letter and complaints report received from NSE and MSEI on 25-Sep-20	Observation letter awaited from BSE.
16	Minda I Connect P Ltd with Minda Industries Ltd.	01-Oct-20	08-Oct-20	Clarification sought from NSE. Reply awaited
17	Scheme of Arrangement between Britannia Industries Limited and its members	13-Oct-20	'NOC' received from NSE on 29-Oct-20	Observations and complaints reports are awaited from BSE
18	Scheme of Amalgamation of Indus Netlink Limited, Castle Rock Advisors Private Limited & K2 Infosolutions Private Limited with Fortune	16-Oct-20		Complaints report and NOC awaited from MSEI

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	Industrial Resources Limited			
19	Draft Scheme of Reduction of Capital ABM International Ltd	16-Oct-20	Observation letter and Complaints reports received from NSE on 26-Oct-20	Under Process
20	Draft SOA between Jupiter Wagons Ltd. and Commercial Engineers & Body Builders Co Limited	21-Oct-20	26-Oct-20	Clarification sought from NSE. Reply awaited
21	Draft Composite Scheme of Arrangement between Future Group Companies and Reliance Group Companies	23-Oct-20	Draft Composite Scheme Documents received on 23-Oct-20	NOC and Complaints report pending from BSE. Complaints report pending from NSE
22	Draft Composite Scheme of Amalgamation amongst Gateway Distriparks Limited and Gateway East India Private Limited and Gateway Rail Freight Limited and Their Respective Shareholders	29-Oct-20	29-Oct-20	NOC received from NSE on 29-Oct-20.

Last date of communication – As per SEBI Circular No. CFD/DIL3/CIR/2017/21 dated March 10, 2017, SEBI endeavors to provide its comments on the Draft Scheme to the stock exchanges within 30 days from the later of the following:

- (a) date of receipt of satisfactory reply on clarifications, if any sought from the listed entity by SEBI; or
- (b) date of receipt of opinion from Independent Chartered Accountant, if sought by SEBI; or
- (c) date of receipt of 'Observation Letter' or 'No-Objection' letter from the stock exchanges.
- (d) date of receipt of copy of in-principle approval for listing of equity shares of the company seeking exemption from Rule 19(2)(b) of Securities Contracts

(Regulation) Rules, 1957 on designated stock exchange, in case the listed entity is listed solely on regional stock exchange.

In case the draft scheme of amalgamation has remained unattended or there is an inordinate delay, the company should not hesitate to write to the Chief General Manager, Shri Jeevan Sonparote (jeevans@sebi.gov.in) or Executive Director, Shri Amarjeet Singh (amarjeets@sebi.gov.in).